

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

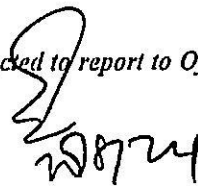
ORDER

In continuation of office order No. 43790-840/P&T/Admn-II/HQs/2024 dated 29.07.2024, the following retired officials (re-engaged on contractual basis) are hereby further deputed to the place of posting as mentioned against each:

Sl. No.	Name	From	To
1.	Sh. Vijender Tyagi	Office Pool, Admn. II (C), THC	Nazarat Branch, Central, THC
2.	Sh. Kul Bhushan Khurana	Office Pool, Admn. II (C), THC	Record Room, Central, THC
3.	Sh. Randhir Singh	Office Pool, Admn. II (C), THC	Record Room, Central, THC
4.	Ms. Rita Kamra	Office Pool, Admn. II (C), THC	Copying Agency, Central, THC
5.	Sh. Ramesh Chand	Record Room, Central, THC	Copying Agency, Central, THC

Note:

The officials deputed at Record Room, THC, Delhi (Sl. No. 2 & 3) are directed to report to Officer-in-Charge, Record Room, Tis Hazari Courts, Delhi.



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 47240 - 47255
/P&T/Admn.II/HQs/2024

Dated, Delhi the 20 AUG 2024

Copy forwarded for information and necessary action to:

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs)
3. The Officer-in-Charge, Record Rooms, Tis Hazari Courts, Delhi
4. The D.D.O., Accounts Branch, Central, THC, Delhi
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for necessary compliance.



Administrative Officer (Judl.)
Administration Branch-II(C)
Tis Hazari Courts, Delhi